

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1344 OF 2018 IN
DFR NO. 2930 OF 2018

Dated: **04th October, 2018**

Present: **Hon'ble Mr. Justice N. K. Patil, Judicial Member**
 Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jindal Power Limited

.... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh
 Mr. Shreasth Sharma
 Mr. Sandeep Rajpurohit
 Mr. Samarth Kashyap

Counsel for the Respondent(s) : ----

ORDER

IA No. 1344 of 2018

(For Condonation of Delay in Filing the Appeal)

Issue notice to the Respondents returnable on 02.11.2018. Dasti, in addition, is also permitted.

List the matter on **02.11.2018**.

(S. D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member